

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.12.2022

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 4583 of 2022 in I.A. No. ___ of 2022 in Comp. App (AT) (Ins) No. 373 of 2022	Ishrat Ali Vs. The Cosmos Cooperative Bank Ltd. & Anr.	Dhruv Surana
2.	I.A. No. 4605 of 2022 in I.A. No. ___ of 2022 in Contempt Case (AT) No. 28 of 2021 in Comp. App (AT) (Ins) No. 553 of 2019	Deccan Chronicle Holdings Ltd. (Acting Through the Supervisory Committee) Vs. SREI Multiple Asset Investment Trust – Vision India Fund & Ors.	Arjun Asthana
3.	I.A. No. 4606 of 2022 in Comp. App. (AT) (Ins) No. ___ of 2022	Shubhkamna City Welfare Association Through its Authorised Signatory & Anr. Vs. Shubhkamna Buildtech Pvt. Ltd. Through Resolution Professional & Anr.	Ajit Singh

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Assistant Registrar